

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - I,
MUMBAI

CP (IB)-127/I&BC/(MB/2018)

CORAM : SHRI M. K. SHRAWAT, MEMBER (J)
SHRI RAVIKUMAR DURASAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **14.06.2018**

NAME OF THE PARTIES: **MANISHA PACKAGING**

v/s.

GUPTA SYNTHETICS LTD.

SECTION 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

ORDER

8. CP (IB)-127/I&BC/(MB/2018)

Petitioner side is present and Respondent side is absent. By the Order
of the Bench, this matter is adjourned to 25.7.2018

Sdl-

RAVIKUMAR DURASAMY
Member (Technical)

Sdl-

M. K. SHRAWAT
Member (Judicial)